

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 43 of 2019**

**IN THE MATTER OF:**

**Ashokbhai M. Mehta**

**...Appellant**

**Vs**

**Competition Commission of India & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. K. K. Sharma, Advocate.**

**For Respondents:**

**ORDER**

**10.01.2020:** The appeal is admitted for hearing.

Post the case 'for hearing' on **17<sup>th</sup> February, 2020.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*am/sk*